

sions) published in Notification No. S.O. 2014 in Gazette of India dated the 2nd July, 1988 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-6423/88]

2. A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the imports and Exports (Control) Act, 1947 :

- (i) The Exports (Control) First Amendment Order, 1988 published in Notification No. S.O. 460A(E) in Gazette of India dated the 29th April, 1988.
- (ii) The Exports (Control) Third Amendment Order, 1988 published in Notification No. S.O. 483(E) in Gazette of India dated the 13th May, 1988.
- (iii) The Exports (Control) Fifth Amendment Order, 1988 published in Notification No. S.O. 692(E) in Gazette of India dated the 12th July, 1988.
- (iv) S.O. 545(E) published in Gazette of India dated the 3rd June, 1988 making certain amendments in Notification No. S.O. 351 (E) published in Gazette of India dated the 30th March, 1988.

[Placed in Library. See No. LT-6424/88]

3. A statement (Hindi and English versions) correcting reply given on 15th April, 1988 to Unstarred Question No. 7076 by Shri Balwant Singh Ramoowalia, M.P. regarding News item captioned 'MMTC's favour to Multinationals.'

[Placed in Library. See No. LT-6425/88]

4. A statement (Hindi and English versions) correcting reply given on 12th August, 1988 to Unstarred Question

No. 2519 by Shri Narsing Suryavansi, M.P. regarding suggestion of Delhi Exporters Association to simplify procedure.

[Placed in Library. See No. LT-6426/88]

12.03 hrs.

[English]

COMMITTEE ON PUBLIC UNDERTAKINGS

Thirty Seventh Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Thirty-Seventh Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Twentieth Report on Trade Fair Authority of India.

12 03½ hrs.

BUSINESS OF THE HOUSE

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): With your permission, Sir. On behalf of Shri H. K. L. Bhagat, I rise to announce that Government Business in this House on Monday, the 22nd and Tuesday, the 23rd August, 1988, will consist of :

1. Discussion and voting on :

- (a) Supplementary Demands for Grants (General) for 1988-89
- (b) Supplementary Demands for Grants (Railways) for 1988-89.